GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2722 ANSWERED ON:10.12.2012

GEMS AND JEWELLERY EXPORT PROMOTION COUNCIL

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Mahato Shri Narahari;Paranjpe Shri Anand Prakash;Ray Shri Saugata;Roy Shri Nripendra Nath;Tirkey Shri Manohar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has chalked out any scheme to increase the export of value added manufactured goods and if so, the details thereof:
- (b) whether, according to the Gems and Jewellery Export Promotion Council, there has been a decline in the export/import of gold, gems and jewellery during the last three years and the current year;
- (c) if so, the details thereof and the reasons therefor;
- (d) the details of value of gems and jewellery exported/imported and the foreign exchange earned thereon during each of the last three years and the current year, country-wise;
- (e) whether the imposition of two percent of import duty on diamonds is one of the major factors in the decline of the export/import of gems and jewellery; and
- (f) if so, the details thereof along with the corrective measures taken/being taken to boost the export/import of gems and jewellery?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(DR. D. PURANDESWARI)

- (a) With a view to promote the Gems and Jewellery Sector, Government has taken a number of steps such as providing financial assistance for participation in international fairs, organizing buyer-seller meets etc. under Market Development Assistance (MDA) and Market Access Initiative (MAI) Schemes of the Department of Commerce. Government has also announced a number of measures in the Foreign Trade Policy (FTP) 2009-14 to promote export of Gems & Jewellery such as permission to import diamonds on consignment basis for certification/grading & re-export by specified agencies, increasing the limit of personal carriage of Gems & Jewellery products in case of participation in overseas exhibitions and in case of export promotion tours etc.
- (b) & (c) According to information received from Gems and Jewellery Export Promotion Council (GJEPC), there was no decline in exports/imports during 2009-10, 2010-11 and 2011-12. However, some decline has been noticed in the current year, i.e. 2012-13. The main reason for decline is imposition of 2% duty on Cut & Polished Diamonds and coloured Gemstones and global economic slowdown.

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(in US$ Million)
Particulars 2009-10 2010-11 2011-12 Comparison on exports from April-October

2012-13 2011-12

Exports 29442 43048 43211 22500.47 25919.63
Imports 28845 42454 42721 21703.70 25599.03
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Source: Customs data compiled by GJEPC

(d) Details of value of gems and jewellery exported to/imported from five major countries for the last three financial years and the current year, as reported by GJEPC, are given below:

Exports:

U.A.E. 12921.73 22082.27 18932.14 11107.95 HONG KONG 6696.47 9287.54 10807.77 5273.45 U.S.A. 4230.80 4946.08 4896.86 2416.55 BELGIUM 1632.68 2071.28 2746.45 1101.10 ISRAEL 841.81 1149.50 1466.13 645.18

Imports:

in US\$ Million

Country 2009-10 2010-11 2011-12 April- October 2012

UAE 9227.04 16468.16 11428.08 7,278.99
BELGIUM - EC 5906.53 7795.57 9088.22 4,832.72
HONGKONG 4322.61 7132.91 8353.83 1,951.27
SWITZERLAND 259.46 2776.05 5537.74 3,416.64
UNITED 1147.73 1254.14 1538.26 772.25
KINGDOM- EC

- (e) The imposition of import duty of 2% has made impact on the export/import of cut and polished diamonds. The duty was imposed by the Government in January, 2012 on the request of GJEPC to curb the practice of round tripping/circular trading of cut and polished diamonds adopted by unscrupulous traders.
- (f) The details of decline in export/import are given in the reply to part (b) & (c) of the question above. The measures being taken to boost exports are enumerated in the reply to part (a) of the question above.